

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 132 OF 2017**

**Dated: 18<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Minopharm Laboratories Pvt. Ltd. ....Appellant(s)  
Versus  
Telengana State Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Shreyas Mehrotra  
Mr. Samar S. Kolhwaha  
Mr. Raghavendra M. Bajaj

Counsel for the Respondent(s) : Ms. D. Bharathi Reddy for R-1  
  
Mr. Rakesh K. Sharma  
Mr. Nishant for R-2  
  
Ms. Swapna Seshadri for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on 27-2-2019.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/vg*